# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

#### UNSTARRED QUESTION NO. †2495 TO BE ANSWERED ON 02.01.2018

### PROPOSAL FOR OLD AGE HOMES AND DE-ADDICTION SCHEME

#### †2495. SHRIMATI JYOTI DHURVE: SHRI KANWAR SINGH TANWAR:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of proposals received under Old Age Homes and de-addiction schemes from Madhya Pradesh and Uttar Pradesh during 2016-17;

(b) the number of proposals out of the total proposals, sanctioned and approved, State-wise; and

(c) the time by which sanction is likely to be given to the pending proposals?

#### ANSWER

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) and (b): The number of proposals received under Old Age Homes and de-addiction schemes, received from Madhya Pradesh and Uttar Pradesh during 2016-17 and the number of proposals out of the total proposals, sanctioned and approved, is at **Annexure**.

(c): Proposals, for release of grant in aid are processed as per the norms and guidelines of the relevant Schemes and subject to their completeness in all respects and availability of funds. The release of funds is a continuous ongoing process. Therefore, no conclusive timeline can be indicated for release of grant in aid.

\*\*\*\*

#### Annexure

# Annexure referred to in reply to Part (a) to (b) of Lok Sabha Unstarred Question No. † 2495 for 02.01.2018 regarding "Proposal for Old Age Homes and De-Addiction Scheme ".

Item	Madhya Pradesh		Uttar Pradesh	
	Old Age Homes	De-Addiction	Old Age Homes	De-Addiction
		Centres		Centres
The number of	7	23	13	29
proposals received				
under Old Age				
Homes and de-				
addiction schemes				
from Madhya				
Pradesh and Uttar				
Pradesh during				
2016-17				
The number of	3	12	11	26
proposals out of				
the total				
proposals,				
sanctioned and				
approved, State-				
wise				

\*\*\*\*